

(b) whether it is a fact that the character of prophet Musa-Alai-Hissalam has been depicted in the said film;

(c) whether it is a fact that the said film is likely to be screened in Delhi;

(d) whether it is a fact that this film has been banned in all the Muslim countries in Middle-East and elsewhere; and

(e) if so, whether Government propose to ban this film in India also?

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (c). A film "Ten Commandments" is being distributed in India by a commercial distributor. It has been certified by the Censor Board and is already being exhibited in Bombay. Some time back Government had received complaints that the film was derogatory to Prophet Moses. On Government's directive it was previewed in Delhi by a Committee of non-official members of the Advisory Panel of the Censor Board which included a Muslim. They were of the view that the picture which is based on a story in the Old Testament is not objectionable.

(d) Government have no specific information.

(e) In view of answer to earlier part of the question, does not arise.

Shifting of Offices

2236. **Shri Ajit Singh Sarhadi:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that ample accommodation in big and palatial houses is available at Kapurthala, Nabha and Malerkotla; and

(b) if so, whether any attempts have been made to shift some Central Government offices there?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b). According to information furnished by the Punjab Government in March, 1957, there was no accommodation of any magnitude, suitable

for the location of Central Government offices, at Nabha and Kapurthala. Subsequently it was learnt that some suitable office accommodation might be available in Kapurthala but this cannot be utilised until difficulties about residential accommodation are overcome. The matter is being examined. There is no information that suitable accommodation is available at Malerkotla.

'बड़ा होती'

२२३७. **श्री भक्त दर्शन :** क्या प्रधानमंत्री २६ अप्रैल, १९५८ के प्रतारकित प्रश्न संख्या २६३८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश के गढ़वाल जिले में तिब्बती सीमान्त पर स्थित "बड़ा होती" पठार को ले कर भारत सरकार व चीन की लोक गणराज्य सरकार के बीच जो पत्र-व्यवहार चल रहा था, उसका क्या परिणाम निकला है ; और

(ख) वह "बड़ा होती" का पठार इस समय किस के अधिकार में है—भारत सरकार के अधिकार में प्रथम चीन की लोक गण-राज्य सरकार के अधिकार में ?

प्रधानमंत्री तथा वैदेशिक-कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) चीन लोक गणराज्य सरकार के साथ इस विषय पर विस्तार से हाल ही में बातचीत हुई थी। ये बातचीत आगे भी होती रहेगी। हमारा स्थान है कि इस स्थिति में कुछ भी बताना ठीक न होगा।

(ख) "बड़ा होती" नाम की यह छोटी सी चरगाहा भारतीय प्रदेश (उत्तर प्रदेश) में है।

Research and Reference Division

2238. **Shri Pramathanath Banerjee:** Will the Minister of Information and Broadcasting be pleased to state how

many books on different national languages of India have been supplied to Research and Reference Division of the Ministry and the amount spent for the purchase of these books in each national language?

The Minister of Information and Broadcasting (Dr. Keskar): The library of the Research and Reference Division has not yet been built up systematically and it is mainly confining itself to statistical publications, official reports and relevant periodicals. It is intended to build up a good library there, finances permitting. When that is begun, books in various languages will also be acquired for its purpose.

Registered Companies in Himachal Pradesh

2239. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state the names of the registered Companies in Himachal Pradesh district-wise?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): A list showing the names of Companies in each district of Himachal Pradesh is laid on the Table of the House. [See Appendix V, Annexure No. 121.]

Border Incidents

**2240. { Shri Basumatari:
Shri Liladhar Kotoki:**

Will the Prime Minister be pleased to state:

(a) whether the Government of India's attention had been drawn to the statement made by the Chief Minister of Assam on the floor of the House recently that 6 persons had been killed and 16 had been injured as a result of firing by the Pakistani troops in the border areas of Assam;

(b) if so, whether any protest was made to Pakistan and any compensation claimed and with what result;

(c) whether a joint enquiry has also been ordered into this incident; and

(d) if so, the result of the enquiry?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, Sir. Government have seen the statement made by the Chief Minister of Assam in the Assam Assembly on the 23rd August, 1958. Actually seven Indian citizens have been killed in Assam in recent border incidents.

(b) Yes, Sir. Several protests have been made. Compensation has also been claimed from the Government of Pakistan for the loss of life and property suffered by Indian nationals. The Pakistan Government have made counter-protests and also preferred a claim for compensation for the loss of life and property suffered by their nationals.

(c) No, Sir.

(d) Does not arise.

Foreign Service Inspectors

2241. Shri Dinesh Singh: Will the Prime Minister be pleased to state:

(a) whether the Foreign Service Inspectors, who went on tour recently have returned;

(b) whether they have submitted any report to Government; and

(c) if so, the main details thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) Yes, from each country visited.

(c) The reports contain:—

(i) proposals for revision of foreign allowance;

(ii) miscellaneous recommendations in regard to administration, service and supply; and

(iii) a confidential report on the general conditions in missions inspected.